

Central Administrative Tribunal
Principal Bench: New Delhi

24
CP 161/97 in
OA No.1797/96

New Delhi, this the 11th day of September, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)
Hon'ble Shri K. Muthukumar, Member (A)

Hem Raj s/o Murari Lal,
R/o H.No. 218, Type II,
Mayapuri, Press Colony,
New Delhi.

...Petitioner

(By Advocate: Shri U. Srivastava)

Versus

1. Sh. Joginder Singh,
Director,
Central Bureau of Investigation,
CGO Complex, Block No. 4,
Lodhi Road, New Delhi.

2. Sh. B.N. Mishra,
S.P., C.B.I.,
Anti Corruption Unit VIII,
Block No. 4, 3rd Floor,
CGO Complex, Lodhi Road,
New Delhi.

...Respondents

(By Advocate: Sh. Madhav Panikar)

O R D E R (ORAL)
[Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)]

The petitioner is aggrieved by the order of this court passed on 7.4.1997. After notice, reply has been filed by the respondents and an order passed on 8.9.1997 has been produced before us, which indicates in detail the way the respondents have implemented the judgement. In case any infraction still exists, the petitioner is left with remedy available to him in accordance with law.

In the circumstances of the case, these contempt of courts proceedings are dropped and notices discharged.

(K. Muthukumar)
Member (A)

(Dr. Jose P. Verghese)
Vice-Chairman (J)

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